

**LIST OF BUSINESS FOR THE MEETING OF THE HARYANA VIDHAN SABHA TO BE HELD IN THE HALL OF THE HARYANA VIDHAN SABHA, VIDHAN BHAWAN, CHANDIGARH, ON THURSDAY, THE 8<sup>TH</sup> MARCH, 2018 AT 3.00 P.M. (SECOND SITTING).**

**I. RESUMPTION OF DISCUSSION ON THE GOVERNOR'S ADDRESS AND VOTING ON MOTION OF THANKS.**

RESUMPTION of discussion on the following motion moved by Dr. Abhe Singh Yadav, M.L.A. on the 6<sup>th</sup> March, 2018, namely:-

“That an address be presented to the Governor in the following terms:-

“That the Members of the Haryana Vidhan Sabha assembled in this Session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on the 5<sup>th</sup> March, 2018 at 2.00 P.M.”.

**II. PRESENTATION OF SUPPLEMENTARY ESTIMATES (SECOND INSTALMENT) FOR THE YEAR 2017-2018 AND THE REPORT OF THE ESTIMATES COMMITTEE THEREON.**

- (i) THE FINANCE MINISTER to present the Supplementary Estimates (Second Instalment) 2017-2018.
- (ii) THE CHAIRPERSON, ESTIMATES COMMITTEE to present the Report of the Committee on Estimates on the Supplementary Estimates (Second Instalment) 2017-2018.

**III. SUPPLEMENTARY ESTIMATES (SECOND INSTALMENT) 2017-2018.**

1. Discussion on the Estimates of expenditure charged on the revenue of the State.
2. Discussion and Voting on the Demands for Supplementary Grants.

Demand No. 2	A MINISTER	to move that a Supplementary sum not exceeding <b><u>₹ 18,75,50,000/-</u></b> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 <sup>st</sup> March, 2018 in respect of <b><u>Demand No. 2-Governor and Council of Ministers.</u></b>	Supplementary Estimates (Second Instalment) 2017-2018 <b>Pages 3-8</b>
--------------	------------	---	---

Demand No. 3	A MINISTER	to move that a Supplementary sum not exceeding <b><u>₹ 13,90,98,487/-</u></b> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 <sup>st</sup> March, 2018 in respect of <b><u>Demand No. 3-General Administration.</u></b>	Supplementary Estimates (Second Instalment) 2017-2018 <b>Pages 9-10</b>
--------------	------------	--	--

Demand No. 6	A MINISTER	to move that a Supplementary sum not exceeding <b><u>₹ 1793,39,61,000/-</u></b> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 <sup>st</sup> March, 2018 in respect of <b><u>Demand No. 6-Finance.</u></b>	Supplementary Estimates (Second Instalment) 2017-2018 <b>Pages 11-17</b>
--------------	------------	---	---

Demand No. 8	A MINISTER	to move that a Supplementary sum not exceeding <b>₹ 1,000/-</b> for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 <sup>st</sup> March, 2018 in respect of <b><u>Demand No. 8-Buildings and Roads.</u></b>	Supplementary Estimates (Second Instalment) 2017-2018 <b>Pages 18-19</b>
Demand No. 9	A MINISTER	to move that a Supplementary sum not exceeding <b>₹ 1,000/-</b> for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 <sup>st</sup> March, 2018 in respect of <b><u>Demand No. 9- Education.</u></b>	Supplementary Estimates (Second Instalment) 2017-2018 <b>Pages 20-21</b>
Demand No. 13	A MINISTER	to move that a Supplementary sum not exceeding <b>₹ 2,000/-</b> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 <sup>st</sup> March, 2018 in respect of <b><u>Demand No. 13- Health.</u></b>	Supplementary Estimates (Second Instalment) 2017-2018 <b>Pages 22-24</b>
Demand No. 15	A MINISTER	to move that a Supplementary sum not exceeding <b>₹ 313,61,25,000/-</b> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 <sup>st</sup> March, 2018 in respect of <b><u>Demand No. 15- Local Government.</u></b>	Supplementary Estimates (Second Instalment) 2017-2018 <b>Pages 25-26</b>
Demand No.17	A MINISTER	to move that a supplementary sum not exceeding <b>₹ 4,00,000/-</b> for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 <sup>st</sup> March, 2018 in respect of <b><u>Demand No. 17- Employment.</u></b>	Supplementary Estimates (Second Instalment) 2017-2018 <b>Pages 27-28</b>
Demand No. 22	A MINISTER	to move that a Supplementary sum not exceeding <b>₹ 6,58,51,000/-</b> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 <sup>st</sup> March, 2018 in respect of <b><u>Demand No. 22- Welfare of Ex-servicemen.</u></b>	Supplementary Estimates (Second Instalment) 2017-2018 <b>Pages 29-30</b>
Demand No. 24	A MINISTER	to move that a supplementary sum not exceeding <b>₹ 12,27,01,000/-</b> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 <sup>st</sup> March, 2018 in respect of <b><u>Demand No. 24- Irrigation.</u></b>	Supplementary Estimates (Second Instalment) 2017-2018 <b>Pages 31-32</b>
Demand No. 25	A MINISTER	to move that a Supplementary sum not exceeding <b>₹ 1,000/-</b> for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 <sup>st</sup> March, 2018 in respect of <b><u>Demand No. 25- Industries.</u></b>	Supplementary Estimates (Second Instalment) 2017-2018 <b>Pages 33-34</b>
Demand No. 26	A MINISTER	to move that a Supplementary sum not exceeding <b>₹ 10,17,00,000/-</b> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 <sup>st</sup> March, 2018 in respect of <b><u>Demand No. 26- Mines and Geology.</u></b>	Supplementary Estimates (Second Instalment) 2017-2018 <b>Pages 35-36</b>

Demand No. 27	A MINISTER	to move that a Supplementary sum not exceeding <u>₹ 3,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 <sup>st</sup> March, 2018 in respect of <u>Demand No. 27- Agriculture.</u>	Supplementary Estimates (Second Instalment) 2017-2018 <b>Pages 37-40</b>
Demand No. 33	A MINISTER	to move that a Supplementary sum not exceeding <u>₹ 7,69,76,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 <sup>st</sup> March, 2018 in respect of <u>Demand No. 33- Co-operation.</u>	Supplementary Estimates (Second Instalment) 2017-2018 <b>Pages 41-42</b>
Demand No. 39	A MINISTER	to move that a Supplementary sum not exceeding <u>₹ 1,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 <sup>st</sup> March, 2018 in respect of <u>Demand No. 39- Information and Publicity.</u>	Supplementary Estimates (Second Instalment) 2017-2018 <b>Pages 43-44</b>
Demand No. 40	A MINISTER	to move that a Supplementary sum not exceeding <u>₹ 92,22,05,000/-</u> for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 <sup>st</sup> March, 2018 in respect of <u>Demand No. 40- Energy and Power.</u>	Supplementary Estimates (Second Instalment) 2017-2018 <b>Pages 45-47</b>
Demand No. 41	A MINISTER	to move that a Supplementary sum not exceeding <u>₹ 97,90,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 <sup>st</sup> March, 2018 in respect of <u>Demand No. 41- Electronics and IT.</u>	Supplementary Estimates (Second Instalment) 2017-2018 <b>Pages 48-49</b>
Demand No. 42	A MINISTER	to move that a Supplementary sum not exceeding <u>₹ 2,66,23,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 <sup>st</sup> March, 2018 in respect of <u>Demand No. 42- Administration of Justice.</u>	Supplementary Estimates (Second Instalment) 2017-2018 <b>Pages 50-53</b>
Demand No.45	A MINISTER	to move that a Supplementary sum not exceeding <u>₹ 7,98,50,000/-</u> for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 <sup>st</sup> March, 2018 in respect of <u>Demand No. 45-Loans and Advances by State Government.</u>	Supplementary Estimates (Second Instalment) 2017-2018 <b>Pages 54-55</b>